

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(1)(c)-HC/2020/9953

2nd July, 2020

O R D E R

The Hon'ble Chief Justice and other Hon'ble Judges of the High Court of Tripura having taken into consideration of all the prevalent factors have resolved that while implementing the order of the High Court dated 02.07.2020 expanding the court works in the District Courts, the District Judges shall ensure that strict social distancing among the employees of the subordinate courts is maintained and the District Judges may arrange attendance of staff members (Group-C and Group-D) beyond 50% at their discretion on actual need. However, the District Judges may call any staff not on roster duty, at any point of time during this period.

This arrangement is issued in supersession of the order dated 12th May, 2020 and shall come into force w.e.f. 06.07.2020 and continue until further order.

By order,

Sd/-

(D. M. Jamatia)
Registrar General
High Court of Tripura

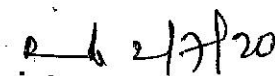
No.F.44(1)(c)-HC/2020/9954-86

2nd July, 2020

Copy to:-

01. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
02. The Registrar Generals of all the High Courts in India;
03. The Secretary, Government of India, Ministry of Law & Justice, New Delhi;
04. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
05. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

06. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
07. The Personal Assistant attached to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
08. The Advocate General, Tripura, Agartala;
09. The President, High Court Bar Association, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Chairman, Bar Council of Tripura, Agartala;
13. The Assistant Solicitor General of India, Govt. of India, Agartala;
14. The Public Prosecutor, High Court of Tripura, Agartala;
15. The Government Advocate, High Court of Tripura, Agartala;
16. The LR & Secretary, Law, Government of Tripura, Agartala;
17. The Director, Tripura Judicial Academy, Agartala;
18. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Dhalai Judicial District, Ambassa **for information and necessary action**. They are requested to circulate the same amongst all the Presiding Officers under their respective judgeships for their information and necessary action.
19. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District/ Agartala, West Tripura Judicial District/ Khowai, Khowai Judicial District/ Ambassa, Dhalai Judicial District/ Sonamura, Sepahijala Judicial District. They are requested to circulate the same amongst all the Presiding Officers under their respective judgeships for their information and necessary action;
20. The Registrar (Vigilance), High Court of Tripura, Agartala;
21. The Registrar (Judicial), High Court of Tripura, Agartala;
22. The Member Secretary, Tripura State Legal Services Authority, Agartala;
23. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
24. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
25. The Joint Registrar, High Court of Tripura, Agartala;
26. All Deputy Registrars, High Court of Tripura, Agartala;
27. The Chief Librarian, High Court of Tripura, Agartala;
28. All Assistant Registrars, High Court of Tripura, Agartala;
29. The System Analyst, High Court of Tripura, Agartala. He is directed to take necessary steps regarding uploading the said order in the official website of the High Court of Tripura as well as in the official websites of the Districts Courts of Tripura;
30. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
31. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
32. Notice Board of the Court-house; and
33. Order File.


Registrar General